

The High Court of Gujarat
Ahmedabad

Date: - 10/08/2026

NOTICE

HCG-01/2026

It is hereby notified that;

- (1) Hon'ble Mr. Justice A.S.Supehia would not be available for Judicial work **on 10.08.2026 and 11.08.2026**. However, His Lordship will be available for Administrative work on 10.08.2026 and will not be available for Administrative work on 11.08.2026.
- (2) Hon'ble Court (Coram : Hon'ble Mr. Justice Bhargav D. Karia and Hon'ble Mr. Justice Pranav Trivedi) would take up the matters notified in the Cause list of Hon'ble Court (Coram : Hon'ble Mr. Justice A.S.Supehia and Hon'ble Ms. Justice Vaibhavi D. Nanavati.)
- (3) Hon'ble Ms. Justice Vaibhavi D. Nanavati would sit Single on **10.08.2026** and take up the matters at Sr. No. **419** to **469** notified before Hon'ble Court (Coram : Hon'ble Mr. Justice Niraj R. Mehta.)

By Order of Hon'ble The Chief Justice

Sd/-

Registrar (Judicial)